Name of the Corporate Debtor : Bhupesh Steel Private Limited;						Date of commencement of CIRP : 22.12.2023; List of Secured Financial Creditors (other than financial creditors belonging to any class of creditor						List of creditors as on : 10.03.2025				
SI. No	Name of Creditor	Identification	Details of (Claim Received	List of secured Financial Creditors (other than financial creditors belonging to any class of cre Details of claim admitted					Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any		
		No.	Date of Receipt	Amount claimed	Amount of claim admitted		Amount coverd by Security Interest			% of voting share in		mutual dues, that		under verification		
			кесерт		claim admitted	claim	Security interest	by guarantee		CoC	claim	may be set-off	admitted	verification		
1	Rare Asset Reconstruction Limited	CIN: U74900GJ2015 PLC084515	07.03.2025	22,78,80,983.80	22,78,80,984	Secured	22,78,80,984	Nil	No	100%	Nil	Nil			Prudent ARC vide assignment agreement dated 06.02.2025 had assigned the Financial Debt (outstanding debt) of the Corporate Debtor to Rare ARC along with all underlying securities, rights, titles, interests in respect thereof under section 5 of the Security and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act,2002). The intimation of the assignment was received on 06.02.2025 through email.	
				22,78,80,983.80	22,78,80,984		22,78,80,984			100%			-	-		

Annexure 3